

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 119 of 2019 &
IA No. 1012 of 2019

Dated: 22nd July, 2019

In the matter of:

South East U.P. Power Transmission Co. Appellant(s)
Ltd.

Vs.

Uttar Pradesh Electricity Regulatory Respondent(s)
Commission&Ors.

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **11.09.2019.**

PS/Court Master

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